

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 129(ND)12
CA. NO.

CORAM:

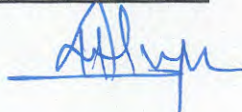
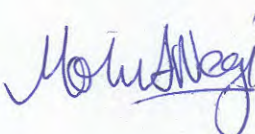
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2017

NAME OF THE COMPANY: M/s.Girdhar Saboo & Anr. Vs. Sunstone Engg. Industries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	AMOL VYAS.	Advocate	Petitioner	
	MR. AMIT AGRAWAL MS. TEJASWITA MR. MOHIT NEGI	} Advocates	Respondents	

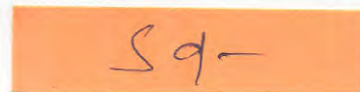
ORDER

Learned Counsel for the petitioner submits that has filed the additional paper books & synopsis just today. Last opportunity is given for arguments.

At the request of the Counsels, the case is adjourned to 12.5.2017.



(S.K. Mohapatra)
Member (Tech.)



(Ina Malhotra)
Member (Judicial)